NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/385/ (IB)/2017

NAME OF THE PETITIONER(S)

: KITEC INDUSTRIES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: EMMANUEL ENGINEERING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

K. ELANGO

REPRESENTATION BY WHOM

ORDER

Counsel for the Petitioner present. He submitted that he has filed all the required documents in relation to Section 9 (3) (b) and (c) of I&B Code 2016. Counsel for Respondent prayed for time to reply. At request, time is enlarged.

Put up on 03.07.2017 at 10.30 A.M.

(. vijagarglow. (S.Vijayaraghavan) Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc